

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): (a) Prasar Bharati has informed that presently there are 67 Studio Centres that broadcast Doordarshan programmes in the country.

(b) As informed by Prasar Bharati, 21 representations have been received by them during the last three years and the current year for setting up of new TV transmitters.

(c) Prasar Bharati's present focus is on optimising hours of broadcasting in those Doordarshan stations where 24x7 services do not exist in order to utilize the investment already made in infrastructure, manpower and maintenance for those stations.

#### **Diversion of CSR funds to the Saansad Aadarsh Gram Yojana**

\*379. SHRI AVINASH PANDE: will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government is planning to amend the Companies (Corporate Social Responsibility Policy) Rules, 2014 to allow for the diversion of CSR funds to the Saansad Aadarsh Gram Yojana;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) No such proposal is under consideration of this Ministry.

(b) and (c) Do not arise.

#### **Accessing of data regarding black money from whistle blower**

\*380. SHRI SUKHENDU SEKHAR ROY: Will the Minister of FINANCE be pleased to state:

(a) whether Herve Falciani, a former HSBC employee, who leaked 600 Indians secret accounts at HSBC Geneva has recently claimed that India was given 2 MB of the 200 GB of data and that there is 1000 times more such information which can be made available to Indian Government;

(b) if so, the details there of;

(c) whether Government has initiated steps to collect the 200 GB data regarding secret Indian accounts from Falciani; and